

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 34/AM11
HELD ON 24.11.2010
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 34/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ held on 24.11.2010 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.N. Sharma, FTDO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

1	Case No.:23/21/87-ALC1/2010	Party Name:ELANTAS BECK INDIA LTD.	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00186/AM11/	RLA File :31/24/040/00071/AM11/	Lic.No/Date:3110044018 20.07.2010	Defer Date:15.12.2010
	Decision: Reply received from the firm and sent to D/o C&PC on 02.11.2010. Comments awaited.			

	Case No.:7/19/87-ALC1/2010	Party Name:MAX INDIA LTD	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Approved
	HQ File :01/87/050/00157/AM11/	RLA File :22/24/040/00011/AM11/	Lic.No/Date:2210010228 27.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39202090	63/0- Thermal BOPP Film	1000000.000	K.G	121290000.00	2600000.00 US\$
				Total	121,290,000.00	2,600,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	Polypropylene Granules (Homopolymer)	445000.000	K.G	28024988.00	600750.00 US\$	Value & Qty
2	39023000	Polypropylene Granules (Copolymer)	95300.000	K.G	7557767.00	162010.00 US\$	Value & Qty
3	39029090	Polypropylene Additive Compound	95300.000	K.G	11114363.00	238250.00 US\$	Value & Qty
4	39029000	Polypropylene Masterbatch (White 60/HOW 60)	23300.000	K.G	2391279.00	51260.00 US\$	Value & Qty
5	39013000	EVA Copolymer	516700.000	K.G	55439327.00	1188410.00 US\$	Value & Qty
				Total	104,527,724.00	2,240,680.00	

Decision: With D/o C&PC OM No. 46011/51/2007-PC.II dated 24.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermal BOPP Film	1 kg	1. Polypropylene Granules (Homopolymer)	0.4450 kg
		2. Polypropylene Granules (Copolymer)	0.0953 kg
		3. Polypropylene Additive Compounds	0.0953 kg
		4. Polypropylene Master Batch	0.0233 kg
		5. EVA Copolymer	0.5167 kg

3	Case No.: 26/27/87-ALC1/2010	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00240/AM11/	RLA File :05/23/040/00116/AM11/	Lic.No/Date:0510270369 11.08.2010	Defer Date:15.12.2010
	Decision: D/L No. 46011/83/2010-PC.II dated 26.10.2010 issued by D/o C&PC to firm; followed by reminder from DGFT on 23.11.2010 giving 15 days time for submission of information. Reply awaited from the firm.			

4	Case No.: 6/30/84-ALC3/2010	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/84/050/00190/AM11/	RLA File :07/24/040/00147/AM11/	Lic.No/Date:0710073559 11.08.2010	Defer Date: 15.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.11.2010. Comments awaited.			

5	Case No.: 16/30/84-ALC3/2010	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/84/050/00200/AM11/	RLA File :07/24/040/00148/AM11/	Lic.No/Date:0710073563 11.08.2010	Defer Date: 15.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.11.2010. Comments awaited.			

6	Case No.: 14/27/87-ALC1/2010	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00228/AM11/	RLA File :34/24/040/00113/AM11/	Lic.No/Date:3410027719 16.08.2010	Defer Date:08.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 30.09.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.			

	Case No.: 5/22/87-ALC1/2010	Party Name:BA YER MATERIALSCIENCE PVT LTD	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
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7	HQ File :01/87/050/00191/AM11/	RLA File :04/24/040/00115/AM11/	Lic.No/Date:0410116475 20.08.2010	Defer Date:15.12.2010
	Decision: D/L No. 46011/23/2006-PC.II dated 29.09.2010 issued by D/o C&PC to firm; followed by reminder from DGFT on 23.11.2010 giving 15 days time for submission of information. Reply awaited from the firm.			

8	Case No.:4/25/87-ALC1/2010	Party Name:BAYER MATERIALSCIENCE PVT LTD	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00208/AM11/	RLA File :04/24/040/00151/AM11/	Lic.No/Date:0410117044 09.09.2010	Defer Date:15.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 21.09.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.			

9	Case No.:3/30/84-ALC3/2010	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/84/050/00187/AM11/	RLA File :03/95/040/00349/AM11/	Lic.No/Date:0310591871 09.09.2010	Defer Date: 15.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.11.2010. Comments awaited.			

10	Case No.:7/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00211/AM11/	RLA File :09/24/040/00228/AM11/	Lic.No/Date:0910043511 15.09.2010	Defer Date:15.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 25.10.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.			

11	Case No.:2/28/87-ALC1/2010	Party Name:VIJESH N SAIGALMR	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00249/AM11/	RLA File :07/24/040/00221/AM11/	Lic.No/Date:0710074178 15.09.2010	Defer Date:08.12.2010

Decision: Copy of application forwarded to D/o C&PC on 08.10.2010. Comments awaited.

12	Case No.:2/30/84-ALC3/2010	Party Name:SB J-VON COMPOUNDERS PVT.LTD.,	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/84/050/00186/AM11/	RLA File :08/24/040/00167/AM11/	Lic.No/Date:0810092254 16.09.2010	Defer Date:08.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.11.2010. Comments awaited.			

13	Case No.:6/27/87-ALC1/2010	Party Name:STAHL INDIA PVT LTD	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00220/AM11/	RLA File :04/24/040/00171/AM11/	Lic.No/Date:0410117415 23.09.2010	Defer Date:08.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 04.10.2010. Comments awaited.			

14	Case No.:9/27/87-ALC1/2010	Party Name:BA YER MATERIALSCIENCE PVT LTD	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00223/AM11/	RLA File :04/24/040/00169/AM11/	Lic.No/Date:0410117447 24.09.2010	Defer Date:22.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 04.10.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.			

15	Case No.:11/31/87-ALC1/2010	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00290/AM11/	RLA File :07/24/040/00249/AM11/	Lic.No/Date:0710074545 01.10.2010	Defer Date:08.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 02.11.2010. Comments awaited			

	Case No.:12/31/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Approved
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HQ File :01/87/050/00291/AM11/	RLA File :31/24/040/00102/AM11/	Lic.No/Date:3110044850 04.10.2010	Defer Date:
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Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON K222 KGMV14 H GREY 25% GLASS FIBER MINERAL REINFORCED FLAME RETARDANT PA6 (NYLON 6) COMPOUND IN GREY COLOUR	25000.000	K.G	3450000.00	74273.41 US\$
				Total	3,450,000.00	74,273.41

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS/GRANULES	14677.500	K.G	1911193.97	40363.13 US\$	Value & Qty
2	70191100	GLASS FIBER	1287.500	K.G	68278.70	1442.00 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	257.500	K.G	42674.19	901.25 US\$	Value & Qty
4	39092090	MELAMINE CYNAURATE	3862.500	K.G	365778.75	7725.00 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	515.000	K.G	37065.58	782.80 US\$	Value & Qty
6	29159090	MICA	5150.000	K.G	56086.08	1184.50 US\$	Value & Qty
				Total	2,481,077.27	52,398.68	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 2/87-ALC1/2010 dated 14.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Glass fibre/Mineral Reinforced Flame Retardant Nylon-6 Compound (Akulon- K222 KGMV 14H)	1 kg	1. Nylon-6 Chips/Granules	0.5871 kg
		2. Glass Fibre	0.0515 kg
		3. Relevant Colourants / masterbatch	0.0103 kg
		4. Melamine Cynaurate (Flame Retardant)	0.1545 kg
		5. Calcium Stearate	0.0206 kg

6. Mica Mineral

0.2060 kg

Case No.:1/29/87-ALC1/2010

Party Name:DSM ENGINEERING PLASTICS
(INDIA) PVT. LTDMeet No/Date:34/87-ALC1/2010
24.11.2010Status:
Approved

HQ File :01/87/050/00258/AM11/

RLA File :31/24/040/00018/AM11/

Lic.No/Date:3110044885
05.10.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- RELEVANT POLYESTER (PET/PBT RESIN), ARNITE B414SE NATURAL TV 4240 P WHITE AND TV 4240 SP WHITE	64000.000	K.G	7433054.55	165178.99 US\$
2	39079150	63/0- ARNITE TV4 240 P WHITE 20% GLASS FIBER REINFORCED PBT COMPOUND	10000.000	K.G	990000.00	22000.00 US\$
3	39079150	63/0- ARNITE TV4 240 SP WHITE 20% GLASS FIBER REINFORCED PBT COMPOUND	12000.000	K.G	1350000.00	30000.00 US\$
				Total	9,773,054.55	217,178.99

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS BASE POLYMER	35923.200	K.G	3149351.02	68613.31 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING MATERIAL	13184.000	K.G	653557.25	14238.72 US\$	Value & Qty
3	29033020	SLFR DECABROMODIPHENYL ETHANE	3955.200	K.G	826023.74	17996.16 US\$	Value & Qty
4	28258000	ANTIMONY TRIOXIDE	2060.600	K.G	885080.16	10202.40 US\$	Value & Qty

4	28258000	FLAME RETARDENT	2909.000	K.G	883980.10	19302.40 US\$	Value & Qty
5	39076000	F096H-PET CHIPS BASE POLYMER	9888.000	K.G	771264.00	16803.14 US\$	Value & Qty
6	39079150	PBT CHIPS / GRANULES BASE POLYMER	8209.000	K.G	719674.82	15679.19 US\$	Value & Qty
7	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING MATERIAL	2060.000	K.G	102118.32	2224.80 US\$	Value & Qty
8	34049090	LOXIOI G-32 MOULD RELEASEING AGENT	31.000	K.G	2845.80	62.00 US\$	Value & Qty
9	39079150	PBT CHIPS/ GRANULES BASE POLYMER	7910.400	K.G	693496.86	15108.86 US\$	Value & Qty
10	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING MATERIAL	2472.000	K.G	122541.98	2669.76 US\$	Value & Qty
11	29159090	CALCIUM STEARATE MOULD RELEASING AGENT	30.960	K.G	2017.91	43.96 US\$	Value & Qty
12	34049090	LOXIOI MOULD RELEASING AGENT	30.960	K.G	2842.13	61.92 US\$	Value & Qty
13	39039090	SAYTEX BROMINATED FR FLAME RETARDANT	865.200	K.G	310950.28	6774.52 US\$	Value & Qty
14	28258000	ANTIMONY TRIOXIDE FLAME RETARDANT	865.200	K.G	258132.42	5623.80 US\$	Value & Qty
15	39046100	DYNEON / TEFLON BASED FLOW MODIFIER	24.720	K.G	13048.45	284.28 US\$	Value & Qty
16	32064990	SACTOLITH HDS RELEVANT COLOURANT	135.960	K.G	21287.26	463.77 US\$	Value & Qty
17	29159090	SAVNOL	12.360	K.G	538.96	11.74 US\$	Value & Qty
18	29159090	TALC 2050	24.720	K.G	272.32	5.93 US\$	Value & Qty
				Total	8,535,943.68	185,968.26	

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II and 46011/22/2009-PC.II dated 24.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 20% Glass Fiber Reinforced Flame Retardant PBT Compound	1 kg	1. PBT Chips/Granules	0.6592 kg
		2. Glass Fibre	0.2060 kg

(Arnite TV4 240 S/B414SE)		3. Mould Release Agent (Calcium Stearate)	0.0025 kg
		4. Mould Release Agent (Loxiol)	0.0025 kg
		5. Flame Retardant (Brominated FR)	0.0721 kg
		6. Flame Retardant (Antimony Trioxide)	0.0721 kg
		7. Flow Modifier (Dyneon/Tefcon Based)	0.0020 kg
		8. Relevant Colourant (Pigments) Sactolith HDS	0.0113 kg
		9. Sevnol	0.0010 kg
		10. Talc	0.0013 kg
		1. PBT Chips/Granules	0.8209 kg
		2. Glass Fiber	0.2060 kg
2. 20% Glassfibre Reinforced Microsphere based PBT Compound (Arnite TV4240 P)	1 kg	3. Mould Release Agent (Loxiol)	0.0031 kg
3. 20% Glassfibre Reinforced PBT Compound (Arnite TV 4 240 SP)	1 kg	1. PBT Chips/Granules	0.6590 kg
		2. Glass Fibre	0.2060 kg
		3. Calcium Stearate	0.0025 kg
		4. Mould Release Agent (Loxiol)	0.0025 kg
		5. Flame Retardant (Brominated FR)	0.0720 kg
		6. Antimony Trioxide	0.0720 kg
		7. Dyneon/Teflon based flow modifier	0.0020 kg
		8. Relevant Colourant	0.0110 kg
		9. Sevnol	0.0010 kg
		10. Talc	0.0020 kg

18	Case No.:11/29/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00268/AM11/	RLA File :03/94/040/00032/AM11/	Lic.No/Date:0310595324 05.10.2010	Defer Date:08.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited			

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Case No.:8/29/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Withdrawn
HQ File :01/87/050/00265/AM11/	RLA File :07/24/040/00253/AM11/	Lic.No/Date:0710074651 06.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042210	63/0- PVC COMPOUND - FCP20 (FOR PIPE APPLICATION)	25000.000	K.G	1180650.00	25500.00 US\$
				Total	1,180,650.00	25,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042190	PVC Resin	19412.500	K.G	892975.00	18899.00 US\$	Qty
2	28365000	Calcium Carbonate	17884.800	K.G	32602.50	690.00 US\$	Qty
3	29173920	DOP Plasticizer	465.000	K.G	39060.00	826.00 US\$	Qty
4	28351090	Tri Basic Lead Sulphate	775.000	K.G	81375.00	1722.00 US\$	Qty
				Total	1,046,012.50	22,137.00	

Decision: Jt.DGFT, Bangalore vide letter dated 09/18.11.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **42/AM10** held on **13.01.2010 (F.No. 01/87/050/00230/AM10/DES-VII)**. Hence, the case was **withdrawn**.

20	Case No.:9/31/87-ALC1/2010	Party Name:BHAGWAN PACKAGING INDUSTRIES PVT.LTD			Meet No/Date:34/87-ALC1/2010 24.11.2010		Status: Deferred
	HQ File :01/87/050/00288/AM11/	RLA File :03/94/040/00610/AM11/			Lic.No/Date:0310595979 08.10.2010		Defer Date:15.12.2010

Decision: Copy of application forwarded to D/o C&PC on 02.11.2010. Comments awaited

21	Case No.:1/30/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00272/AM11/	RLA File :03/94/040/00589/AM11/	Lic.No/Date:0310596118 11.10.2010	Defer Date:08.12.2010
	Decision: Copy of application forwarded to DIPP on 25.10.2010. Comments awaited.			

22	Case No.:10/31/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00289/AM11/	RLA File :03/94/040/00599/AM11/	Lic.No/Date:0310596119 11.10.2010	Defer Date:08.12.2010
	Decision: D/L issued to firm on 23.11.2010 giving 15 days time for submission of information. Reply awaited from the firm.			

23	Case No.:14/29/87-ALC1/2010	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00271/AM11/	RLA File :04/24/040/00187/AM11/	Lic.No/Date:0410117945 12.10.2010	Defer Date:15.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 19.10.2010. Comments awaited			

24	Case No.:24/30/84-ALC3/2010	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/84/050/00208/AM11/	RLA File :11/24/040/00044/AM11/	Lic.No/Date:1110023342 12.10.2010	Defer Date: 15.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.11.2010. Comments awaited			

Case No.:1/34/87-ALC1/2010

Party Name:FARCOM CABLE SYSTEMS

Meet No/Date:34/87-ALC1/2010

Status:

	PRIVATE LIMITED,	24.11.2010	Approved
HQ File :01/87/050/00311/AM11/	RLA File :07/24/040/00307/AM11/	Lic.No/Date:0710075339 10.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042210	61/0- PVC COMPOUND GRADE TPR LF	15000.000	K.G	1320000.00	30000.00 US\$
2	39042210	63/0- PVC COMPOUND GRADE FC 09 LF	3000.000	K.G	244200.00	5550.00 US\$
				Total	1,564,200.00	35,550.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042190	PVC RESIN	7950.000	K.G	371936.00	8284.00 US\$	Qty
2	28365000	CALCIUM CARBONATE	3438.000	K.G	22822.00	508.00 US\$	Qty
3	29173920	DOP DI OCTYL PTHALATE	4020.000	K.G	368804.00	8214.00 US\$	Qty
4	39083090	CA-ZN PVC STABILIZER	582.000	K.G	86664.00	1930.00 US\$	Qty
5	29173990	TOTM TRI OCTYL TRI MELLITATE	465.000	K.G	63788.00	1421.00 US\$	Qty
6	40025900	CHEMIGUM P 83	1485.000	K.G	410636.00	9146.00 US\$	Qty
				Total	1,324,650.00	29,503.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 14/87-ALC1/2010 dated 07.07.2010, following adhoc norms are **approved**:

EXPORT ITEM					QTY	IMPORT ITEM		QTY
1.	PVC	Compound	Grade	TPR LF	1 kg	1. PVC Resin		0.42 kg
						2. Calcium Carbonate		0.216 kg
						3. Di Octyl Phthalate		0.232 kg

	2. PVC Compound Grade FC 09 LF	1 kg	4. CA-ZN PVC Stabilizer	0.030 kg
			5. CHEMIGUM – P83	0.099 kg
			1. PVC Resin	0.550 kg
			2. Calcium Carbonate	0.066 kg
			3. Di Octyl Phthalate	0.180 kg
			4. CA-ZN PVC Stabilizer	0.044 kg
			5. TOTM	0.155 kg

26	Case No.:2/34/87-ALC1/2010	Party Name:SOLVA Y SPECIALITIES INDIA PVT.LTD.	Meet No/Date:34/87-ALC1/2010 24.11.2010	Status: Deferred
	HQ File :01/87/050/00312/AM11/	RLA File :03/95/040/00509/AM11/	Lic.No/Date:0310601126 12.11.2010	Defer Date: 08.12.2010
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
